In The Central Administrative Tribunal Calcutta Bench

MA 595 of 1999 (OA 811 of 1997)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Alok Kr. Hite

- VS: - ·

C. P. W. D.

For the Aprlicant : Mr. K. Sarkar, Advocate

For the Respondents: Ms. B. Ray, Advocate

Heard on : 23-12-1999

Date of Crder : 23-12-1999

ORDER

D. PURKAYASTHA, JM

Heard Ld. Advocates of both the parties. We find that the matter of appointment of the applicant has been referred to the Director General of Works, CPWD, Nirman Bhawan, New Delhi on 8.12.99 (Annexure-Rl to the Misc.reply) by the Superintending Engineer (Co-ord). We have also gone through the said letter and we find that it would be appropriate on the part of the Director General of Works to take appropriate decision in this case. Accordingly, we direct the Director General of Works, CPWD, Nirman Bhawan, New Delhi to take decision on the letter dated 8.12.99 as mentioned above within three months from the date of communication of this order. Accordingly, MA is disposed of and CA.811 of 1997 has become infructuous. So, CA is also disposed of.

(B.F. Singh) Member (A)

(D. Purkayastha)
Member(J)